

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 81(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE COMPANY: Mr. Trilok Chawla V/s. M/s. Sunlight Buildtech Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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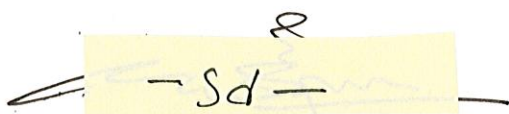
	For the Petitioner (s)	: Mr. Arjun Singh Bhati, Advocate		
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	For the Respondent (s)	: None		
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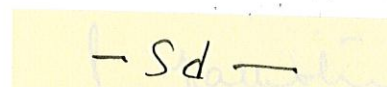
Order

Ld. Counsel for the petitioner submits that he has taken steps to serve the respondent. Let affidavit of service be filed as none is present for the respondent.

To come up for arguments on 3rd August, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)